

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MIRA INDIA MANAGEMENT SERVICES PRIVATE LIMITED

1.	Name of corporate person	MIRA India Management Services Private Limited
2.	Date of incorporation of corporate person	25/10/2015
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number / Limited Liability Identity Number of corporate person	U65923TG2015PTC101324
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	IKeval Level 3 NSL Centrum Mall Serene Estate (P) Ltd Site No.Phase-1&II, Opp KPHB Colony Opp Forum Mall Lane Hyderabad Telangana, Kukatpally, Hyderabad, Tirumalagiri, Telangana, India, 500072
6.	Liquidation Commencement Date Of Corporate Person	30 th September, 2024
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala 1/101-A, Vishal Susheel CHS, Nariman Road, Vile Parle East, Mumbai 400 057 Maharashtra, India Email: nalinisavala@gmail.com Tel.: 9082605500 IP Registration No: IBBI/IPA-003/IP-N00051/2017-18/10491
8.	Last date for submission of claims	29 th October, 2024

Notice is hereby given that MIRA India Management Services Private Limited has commenced voluntary liquidation on 30th September, 2024. The stakeholders of MIRA India Management Services Private Limited are hereby called upon to submit a proof of their claims, on or before 29th October, 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Nayana Premji Savala
Liquidator

Date: 4th October, 2024

Place: Mumbai

